

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

211. IA/929/2024 C.P. (IB)/1088(MB)2020

IN THE MATTER OF

Punjab National Bank International Limited

... Petitioner

Vs

Topsgrup Services And Solutions Limited

... Respondent

U/s 7 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 09.05.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant

IA/929/2024:

Adv. Abhishek Anand, Adv. Rushikesh Dusani i/b
Adv. Ajinkya Kurdukar (PH)

For the Respondent:

Adv. Niyati Merchant i/b MDP & Partners (PH)

ORDER

Both the Ld. Counsels have advanced their arguments. **Reserved for Orders.**

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Ziyaul/